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Title: Introduction of the Foreign Educational Institutions (Regulation of Entry and Operations) Bill, 2010.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): Madam, I beg to move for leave to introduce a Bill to regulate entry and operation of foreign educational institutions imparting or intending to impart higher education (including technical education and medical education and award of degree, diploma and equivalent qualifications by such institutions) and for matters connected therewith or incidental thereto.

...(Interruptions)

MADAM SPEAKER : Motion moved :

"That leave be granted to introduce a Bill to regulate entry and operation of foreign educational institutions imparting or intending to impart higher education (including technical education and medical education and award of degree, diploma and equivalent qualifications by such institutions) and for matters connected therewith or incidental thereto."

Shri Basu Deb Acharia -

SHRI BASU DEB ACHARIA (BANKURA): Madam, allowing foreign direct investment and foreign teaching staff into the country will distort the already elitist educational structure in the country. ...(Interruptions) It will make education more commercial and there will be no regulation and control over such institutions. The UPA Government is seeking to centralize all powers within the educational sphere to the detriment of the States. ...(Interruptions) With the introduction of this Foreign Education Providers' Bill, the higher education in this country is going to be further entrapped in the wave of money-minting institutions with the backing of indulgent Government. ...(Interruptions)

SHRI KAPIL SIBAL : Madam, no notice is given to us. ...(Interruptions)

संसदीय कार्य मंत्री और जल संसाधन मंत्री (श्री पवन कुमार बंसल): नोटिस आ चुका है...(व्यवधान)

SHRI BASU DEB ACHARIA : Madam, this particular Bill was sought to be introduced in the Rajya Sabha in 2007; but because of stiff opposition by the Left Parties the Government could not introduce the Bill. ...(Interruptions) Today the same Bill is being introduced. It will jeopardize the federal structure of the Constitution. I oppose the introduction of the Bill. ...(Interruptions)

MADAM SPEAKER : Please take your seat. Shri Kapil Sibal -

SHRI KAPIL SIBAL : Madam, this is a preliminary objection that can be taken at this stage as the objection of legislative competence. Therefore, the objection of the hon. Member is invalid. ...(Interruptions) I may be allowed to introduce the Bill. ...(Interruptions)

MADAM SPEAKER : The question is :

"That leave be granted to introduce a Bill to regulate entry and operation of foreign educational institutions imparting or intending to impart higher education (including technical education and medical education and award of degree, diploma and equivalent qualifications by such institutions) and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI KAPIL SIBAL : Madam, I introduce\* the Bill.